- II. A copy each (In English and Hindi) of the following papers:—
 - (i) Annual Report and Accounts of the Cashew Export Promotion Council of India Cochin, for the year 1987-88, together with the Auditors' Report on the Accounts.
 - (ii) Review by Government on the working of the ouncil.

[Placed in Library. See No. LT-7420/89 for (i) and (ii)]

Report (1986-87) of the Election Commission of India

THE MINISTER OF LAW AND JUSTICE AND THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the Report of the Election Commission of India for the years 1986 and 1987. [Placed in Library. See No. LT-7418/89]

- I Report and Accounts (1987-88) of the North Eastern Handicrafts and Handloom's Development Corporation Limited, Shillong and related papers
- II. Report and Accounts (1987-88) of the Indian Silk Export Promotion Council, Bombay and related papers.

THE MINISTER OF TEXTILES AND THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RAM NIWAS MIRDHA): Sir, I beg to lay on the Table—

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Eleventh Annual Report and Accounts of the North Eastern Handicrafts and Handlooms Development Corporation Limited, Shillong, for the year 1987-88, together with the Auditors' Re-

- port on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT-7398/89 for (i) and (ii)]

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) Annual Report and Accounts of the Indian Silk Export Promotion Council, Bombay, for the year 1987-88, together with the Auditors' Report on the Accounts.
 - (ii) Review by Government on the working of Institute.
 - (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-7399/89 for (i) to (iii)]

[The Vice-Chairman, Shri H. Hanumanthappa in the Chair.]

(Review for the year ended the 31st December, 1987) by the Government on the Working of the Deposit Insurance and Credit Guarantee Corporation, Bombay

THE MINISTER OF STATE IN THE DEPPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Review by Government on the working of the Deposit Insurance and Credit Guarantee Corporation. Bombay, for the year ended the 31st December, 1987. [Placed in Library See No. LT-7426/89]

Notifications of the Ministry of Finance (Department of Economic Affairs)

SHRI B. K. GADHVI: Sir, I also beg to lay on the Table—

I. a copy each (in English and (Hindi) of the following Noti-